SL.

NO.

NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| T.P. No. | Purpose | Section | Name of the Parties |
|----------|---------|---------|---|
| TP 81/16 | Hearing | 397/398 | M/s. / Mr. N. Abhinandan Nataraj Vs Gericke Vacuum Pumps Pvt. Ltd., & Ors. |
| | | | TD 91/16 |

BONNY KARYAPPA 8884321353

& PHONE NUMBER

REPRESENTATION TO WHOM

De C. R. Naudahuman Les pondent 080-42110158 No.31-6.

SIGNATURE

Counsel for petitioner is present. Counsel for R-3 to 8 is present. Counsel for petitioner reported that R-2 died. Counsel for respondents reported that a memo along with death certificate was already filed before the Tribunal. The counsel for petitioner is directed to file an application to implead the legal heirs of R-2.

List it on 11.08.2017.

MEMBER (J)